

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.271/97

Thursday, this the 20th day of February, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K Balamanickam,
Diesel Assistant,
Southern Railway,
Palghat Division,
Erode.

- Applicant

By Advocate Mr TC Govindaswamy

vs

1. Union of India through
the General Manager,
Southern Railway,
Headquarters Office,
Park Town.P.O.
Madras-3.
2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park TownP.O.
Madras-3.
3. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat. - Respondents

By Advocate Mr K Karthikeya Panicker

The application having been heard on 20.2.97 the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant who is a Diesel Assistant, has filed
this application for a declaration that he is entitled to
have his pay fixed in accordance with Rule 1313(a)(1) of the

Indian Railway Establishment Code, Volume-II with reference to the last pay drawn by him in the post of Khalasi Helper. The applicant has made a representation. Learned counsel for applicant states that all the facts have not been properly putforward in this representation and that he would prefer to make a consolidated representation. Learned counsel for respondents states that the respondents would consider the representation if so made within a time limit to be stipulated by the Tribunal.

2. In the light of what is stated above, the application is admitted and disposed of with a direction to applicant to make a consolidated representation incorporating his grievance regarding fixation of pay within a period of two weeks from today. If such a representation is received by them, the respondents are directed to consider the same and pass appropriate orders in the light of the rules and instructions on that subject within a period of three months from the date of receipt of the representation. No costs.

Dated, the 20th February, 1997.

PV Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

AV Haridasan
AV HARIDASAN
VICE CHAIRMAN

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